## CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A.No.8 of 1994

Wednesday this the 5th day of January, 1994 .

## CORAM

The Hon'ble Mr.Justice Chettur Sankaran Nair, Vice Chairman
The Hon'ble Mr.P.V.Venkatakrishnan, Administrative Member

E. Manoj, Casual Labourer, Vallakkadavu Post Office, Trivandrum-8.

... Applicant

(By Advocate Mr. Thomas Mathew)

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- Asst. Supdt. of Post Offices, Trivandrum North Divn. Trivandrum.33.
- 2. Union of India represented by It's Secretary, Ministry of Communications, New Delhi.

....Respondents

(By Advocate Mr. Mathew G. Vadakkel, ACGSC)

## ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant working as a casual labourer at Vallakkadavu Post Office claims preference, for appointment as Extra Departmental Mail Carrier in the ISRO Post Office. According to him he is entitled to preference by reason of Annexure. A3 letter of the Chief Post Master General.

2. We do not think it necessary to consider this contention, atleast now. Applicant may make a representation setting out his case referring to Annexure. A3 before the competent authority within ten days from today. If he makes such a representation that will be considered on merits with reference to the orders governing the

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subject and appropriate orders passed expeditiously.

Till such time no appointment will be made to the post of Extra Departmental Mail Carrier at the ISRO Post Office.

3. With the above directions, application is disposed of. No costs.

Dated the 5th day of January, 1994.

P. V. VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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